

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.11.2019

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/694/2019
PETITION NUMBER : CP/64/IB/2018
NAME OF THE PETITIONER(S) : N MATHIYALAGAN
NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI (LIQUIDATOR)
(G B ENGINEERING ENTERPRISES PVT LTD)
UNDER SECTION : SEC 53(1) IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. R. THIRUVANIKADASH Counsel for
R-2.
E.P.F.O.

[Signature]

2. *[Signature]*
Counsel for Respondent

3) S. Sathya Counsel for R1

[Signature]

Noyal James Counsel for R5

[Signature]

4 V. Manivannan Counsel for
R6, R7, R8, R9
R10, R11 & R12

[Signature]

ORDER

At request of both the parties, matter is being adjourned to **16.12.2019**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)